

discharged within 10 days. The case came up before the District Magistrate on the 19th April, 1975 and it is understood that the Distt. Magistrate has ordered closure of the Factory. The Central Board for the Prevention and Control of Water Pollution has also instructed the Company that effluents can be discharged into the sea only if they conformed to the IST standards.

Agency for Distribution of Central Relief Funds in States

7798. SHRI SAKTI KUMAR SARKAR: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the Ministry is considering formation of an impartial agency to undertake the distribution of Central relief funds in the States and its utilisation by the States; and

(b) if so, the facts about the agency and the action taken?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL): (a) and (b) Following the recommendations of the Sixth Finance Commission, the previous policy of providing non-Plan Central assistance to States for meeting expenditures necessitated by natural calamities has been rescinded with effect from the 1st April, 1974. According to the present policy, Central assistance is made available to the States, wherever essential only by way of advance assistance for the State Plan or under the Drought Prone Areas Programme etc. Such advance Plan assistance is to be set off against the normal Plan assistance due to the State in the 5th Plan period. The assistance to be made available is determined on the basis of assessment by the Centre regarding the extent and severity of the natural calamities, the size and content of the State's Plan outlay, the resources position of the State etc. No change is visualised in this policy.

Restrictions on Drought Relief Expenditure in Orissa

7799. SHRI ARJUN SETHI: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Central Government are in a position to reconsider the restrictions

and conditions imposed on drought relief expenditure in view of the gravity of the situation in the State of Orissa; and

(b) if so, the policy of Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL): (a) and (b) Following the recommendations of the Sixth Finance Commission, the previous policy of providing non-Plan Central assistance to the States for financing expenditures necessitated by natural calamities has been rescinded with effect from the 1st April, 1974. As from 1974-75, Central assistance will be provided to the States for this purpose, only by way of advance of Plan assistance or assistance under the Drought Prone Areas Programme, etc. Such advance Plan assistance will be set off against the normal Plan assistance due to the State in the Fifth Plan period. The underlying principle behind this policy is that the moneys expended should result in the creation of durable and productive assets to the community and that the relief works should form an integral part of the overall developmental Plan of the States. It is felt that within the parameters of this policy it is possible to provide adequate Central assistance to the States affected by natural calamities. No change is envisaged in this policy.

Following the policy outlined above advance Plan assistance of Rs 791 crores was provided to the Government of Orissa in 1974-75.

News Item Captioned "Rice Procurement Mess, Distress in West Bengal"

7800. SHRI IOYTIRMOY ROSU: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether his attention has been drawn to an article published in the "Times of India" New Delhi, dated the 24th March, 1975 under the caption "Rice procurement mess, distress in West Bengal"; and

(b) if so, Government's detailed observations thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHEB P. SHINDE): (a) Yes, Sir.

(b) The State Government have been asked to examine the matter and indicate the correct position which will be laid on the Table of the Sabha.

Export of Wheat and Rice to Oil Producing Countries

7801. **SHRI JYOTIRMOY BOSU:** Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the Union Deputy Minister for Education, Social Welfare and Culture, Shri D. P. Yadav, told in Katihar (Bihar) on 9th March, 1975 that "India is in a position to earn foreign exchange by exporting wheat and rice to oil producing countries", and

(b) if so, the facts thereof and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHEB P. SHINDE): (a) and (b) Except for exporting small quantities of superior basmati rice, India is, for the present importing foodgrains for meeting the requirements of public distribution system. The statement made by Shri D. P. Yadav in Katihar was to the effect that considering the large areas of fertile land in India and the huge manpower available, if scientific cultivation were adopted, India should be surplus in food production and may be able to export food instead of importing as at present.

Revision of Pay Scales of Librarians and other Staff in Universities and Colleges

7802. **SHRI JYOTIRMOY BOSU:** Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether University Grants Commission in its meeting held on 2nd/3rd June, 1974, had reviewed the report of the Committee appointed by the Commission to consider the question of revision of scales of pay of Librarians and other staff in the Universities and Colleges, vide item

No. 32 and had decided to recommend to Government of India that the pay scales of Library Assistants, College Librarians, Technical Assistants etc., be revised from Rs. 250—15—400 to Rs. 550—25—750—30—900, and Government accepted the same for implementation; and

(b) if so, what follow up action, if any, has been taken in this regard?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) and (b) The University Grants Commission has made certain recommendations with regard to the qualifications and scales of pay of College Librarians, Library Assistants, Technical Assistants etc. These are under examination of the Government.

S.C./S.T. Temporary Employees in the Ministry

7804 **SHRI P. M. SAYEED:** Will the Minister of WORKS AND HOUSING be pleased to state:

(a) total number of Scheduled Caste and Scheduled Tribe temporary employees in Class I, Class II, Class III and Class IV posts in the Ministry and its attached and subordinate offices, as on the 30th June, 1974;

(b) number from amongst these who had completed of three years of service on that date; and

(c) reasons for not declaring those mentioned in part (b) above as permanent?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI DALBIR SINGH): (a) to (c) The information is being collected and will be laid on the Table of the House.

Temporary Scheduled Caste/Scheduled Tribe Employees

7805. **SHRI P. M. SAYEED:** Will the Minister of PARLIAMENTARY AFFAIRS be pleased to state:

(a) total number of Scheduled Castes and Scheduled Tribes temporary employees in Class I, II, III and Class IV posts in his Department as on 30th June, 1974;